ITEM NO.50 COURT NO.11 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 10787/2024

[Arising out of impugned final judgment and order dated 20-11-2023 in WC No. 12074/2023 passed by the High Court of Judicature at Allahabad]

AJAY VIJH **Petitioner(s)**

VERSUS

INDIAN BANKS ASSOCIATION & ORS. **Respondent(s)**

IA No. 73829/2024 - CONDONATION OF DELAY IN FILING

Date : 04-04-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Mr. Pankaj Agarwal, Adv.
Mr. Sunil Murarka, Adv.
Mr. Siddhant Sahay, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) :Ms. Rakhi Sahijpal, Adv.
Mr. Nitin Bhardwaj, AOR

Ms. Radhika Gautam, AOR

UPON hearing the counsel the Court made the following
O R D E R

List for final disposal on 22.07.2025 at 2.00P.M..

(INDU MARWAH) **(NIDHI WASON)**
AR-cum-PS **COURT MASTER (NSH)**

Signature Not Verified
Digitally signed by INDU MARWAH
Date: 2025.04.04 17:26:06 IST
Reason: